

FIR No. 176/19
PS: Civil Lines
U/s: 302/308 IPC
Kunal Vs. State

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Sh. Rajiv Upadhyay, counsel for applicant/accused Kunal.

Ld. Counsel for applicant/accused Kunal submits that prior to the lockdown application for regular bail of applicant was filed, which is still lying pending. I have perused the record and found the submissions of Ld. Counsel to be correct that the bail application dated 16.03.2020, filed prior to lockdown on behalf of applicant is pending. However, it is pertinent to mention that during the lockdown period the applicant/accused Kunal moved another bail application dated 15.07.2020, u/s 439 Cr.PC seeking regular bail on merits which was dismissed by this court vide order dated 22.07.2020. Thereafter, the applicant moved another application seeking interim bail which was also dismissed by this court vide order dated 05.08.2020. In view of the dismissal of subsequent bail application dated 15.07.2020, on merits, the present application does not survive. The same is accordingly disposed off.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 939/19

FIR No.192/18

PS: Chandni Mahal

State Vs. Wasim

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused.

Put up for PE on 20.10.2020.



(Charu Aggarwal)

ASJ-02/Central Distt.

THC/Delhi-02.09.2020

SC No. 992/19
FIR No. 147/19
PS: Sadar Bazar
State Vs. Shankar Mandal

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Sh. S. B. Shelley, Ld. LAC for accused.

Put up for PE on 19.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 86/17

FIR No. 260/16

PS: DBG Road

State Vs. Vicky Kumar

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused.

Put up for DE on 13.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

CR. Rev. No. 765/19

Jyoti Jain Vs. Sanjay Bansal & Ors.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Ms. Shilpi Jain, counsel for revisionist.

None for respondents.

Put up for arguments on 06.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

Cr. Rev. No. 320/19
Paramjeet Singh Vs. Jitender

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: None.

Put up for arguments on revision petition, on 16.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

CA No. 250/19

Umar Bashir Dar Vs. WCCB & Anr.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: None.

Put up for arguments on appeal, on 16.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

Cr. Rev. No. 607/19

Nazim Parvez Vs. State & Ors.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Revisionist alongwith counsel Sh. S. U. Mirza.
Sh. Virender Singh, Ld. Addl. PP for State/respondent no. 1.
Sh. Sourabh Kumar, Proxy counsel for respondents no. 2 to
4.

Put up for arguments on revision petition, on 06.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 27738/16

FIR No. 45/09

PS: Anand Parbat

State Vs. Gopal Singh @ Gopali

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused.

Put up for final arguments on 15.09.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 500/18

FIR No. 02/16

PS: Crime Branch

State Vs. Shiv Bhagwan Goel & Etc.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused persons.

Put up for PE on 21.10.2020.



(Charu Aggarwal)

ASJ-02/Central Distt.

THC/Delhi-02.09.2020

CA No. 476/19

Pawan Gaur Vs. M/s Truzzo Promoters Pvt. Ltd.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Appellant with counsel Sh. Amit Singh.

Notice of the appeal be issued to the respondent on filing of PF, for 09.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

CR. Rev. No. 88/20

Sunil Dutt Sharma Vs. Tarun Deniel & Anr.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: None.

Notice of the revision petition be issued to the respondent
no. 2 on filing of PF, for 23.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

CR. Rev. No. 108/20

Sudhir Kumar Jain Vs. Darshan Pal Singh & Anr.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: None.

Notice of the revision petition be issued to the respondents on filing of PF, for 23.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

CA No. 106/20

Lakhvinder Singh Vs. State

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: None for appellant.

Sh. Virender Singh, Ld. Addl. PP for State/respondent.

Put up on 22.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

CR. Rev. No. 191/20
Nisha & Anr. Vs. State

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Rajesh Bhatia, counsel for revisionists.
Sh. Virender Singh, Ld. Addl. PP for State/respondent.

Put up on 19.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

CA No. 125/20

Richa Jain Vs. Abhishek Jain & Ors.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. D. N. Gorverdhan, counsel for appellant.

Notice of the appeal be issued to the respondents on filing of PF, for 30.09.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 303/17
FIR No. 408/16
PS: Darya Ganj
State Vs. Mohd. Naseem @ Kaka Etc.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused.

Put up for PE on 29.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 429/18
FIR No. 230/17
PS: Kotwali
State Vs. Sharvan Kumar

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Accused No. 1 with proxy counsel Sh. Sameer.
Accused no. 2 with counsel Sh. Prakash Mool Chand.

Put up for PE on 23.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 28144/16
FIR No. 19/14
PS: Railway Main Delhi
State Vs. Rama Shanker Etc.

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused.

Put up on 20.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020

SC No. 28116/16

FIR No. 92/11

PS: Patel Nagar

State Vs. Pankaj

Matter taken up through Video Conferencing (Cisco Webex).

02.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.

Sh. Kartikey Mathur, Ld. Counsel for accused.

Put up for orders on 10.09.2020



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-02.09.2020